

(ख) यदि हां, तो उसकी मुख्य बातें क्या हैं; और

(ग) इनको कब क्रियान्वित किया जायेगा?

वेदोलिखन और रसायन बन्धी (बी.बी. सी. सी. सी.) : (क) जी नहीं। मामला अभी विचाराधीन है।

(ख) और (ग). प्रश्न नहीं उठता।

Confirmation of Employees working in General Reserve Engineer Force

5925. SHRI A. K. GOPALAN : Will the Minister of DEFENCE be pleased to state :

(a) whether the employees who are working in General Reserve Engineer Force (GREF) for more than 10 years have not yet been confirmed ;

(b) the criteria maintained by Government for confirming the employees working in the General Reserve Engineering Force ; and

(c) the steps taken by Government to confirm them ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) No member of G. R. E. F. has so far been confirmed.

(b) The General Reserve Engineer Force was created in 1960 as a temporary organisation. According to rules, posts in a temporary organisation can be declared permanent only after the organisation has existed for at least ten years and is not likely to be wound up thereafter in the foreseeable future. Keeping in view the future work-load with the organisation, the need to attract better candidates for recruitment, and for increasing contentment and efficiency of its members, the rules were relaxed in 1967. Orders were passed creating a nucleus of permanent posts both for officers and subordinates.

(c) After orders were passed in 1967, the revised terms and conditions under which confirmation could be made, were drawn up and published towards the end of 1969. Thereafter individual cases were processed for quasi-permanency and permanency. While orders for the quasi-permanency have issued for the majority of

eligible employees, the cases for permanency are pending recommendations of Departmental Promotion Committee. Steps are being taken to expedite processing and finalization of these cases by the D.P.C's.

Unrest amongst Civilian Employees of Proof and Experiment Centre at Chandipur, District Balasore

5926. SHRI S. S. MOHAPATRA : Will the Minister of DEFENCE be pleased to state :

(a) whether there is unrest amongst civilian employees of Proof and Experiment Centre at Chandipur, District Balasore ; and

(b) if so, what steps Government have taken in this regard ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : (a) There is no unrest as such. A memorandum has, however, been received from the Employees Union expressing certain grievances.

(b) The points raised in the Memorandum are under examination.

Shells of Cannons of Proof and Experiment Centre sold in open Market

5927. SHRI S. S. MOHAPATRA : Will the Minister of DEFENCE be pleased to state :

(a) whether shells of cannons shot into sea by Proof and Experiment Centre at Chandipur, District Balasore, are being collected and sold in open market ; and

(b) whether these carry marks to signify code ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : (a) Shells, after recovery from the sea shore and removal of copper driving band, are sent to the Salvage Depot from where these are auctioned to the public. Nevertheless, some shells are recovered directly from the sea shore by the local population and these also may find their way into the open market.

(b) Yes, Sir. The Shells and Bombs which are fired do contain markings. These markings indicate the calibre, acceptance mark, nature of filling, lot number, year of manufacture etc., to enable accounting and identification.

Quarters for Staff of Special Commissioner for Bihar in New Delhi

5928. SHRI R. P. YADAV : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Government of Bihar have requested the Central Government to allot some residential quarters in New Delhi for the staff employed in the office of the Special Commissioner for Bihar in New Delhi ;

(b) whether Government have allotted residential quarters in New Delhi for the staff of the State Governments located in New Delhi ; and

(c) if the answer to parts (a) and (b) above be in the affirmative, the steps Government propose to take for the allotment of residential quarters to the staff of the Special Commissioner for Bihar ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) and (b). Yes, Sir.

(c) There being an acute shortage of residential accommodation in the general pool, the request of the Government of Bihar for allotment of accommodation in New Delhi for the staff employed in the office of the Special Commissioner for Bihar in New Delhi could not be acceded to.

Import of Crude Oil and Petroleum

5929. SHRI RANA BAHADUR SINGH : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the countries from which we import crude oil and petroleum ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) : Of the five coastal refineries operating on imported crude oil, four are currently importing crude oil from Iran, whereas the fifth coastal refinery, is importing crude oil from Saudi Arabia. In regard to petroleum

products, kerosene is mainly imported from the USSR. Supplemental imports of kerosene, whenever necessary due to fluctuations in demand and other such factors, as also furnace oil and other products, are imported from Iran, Saudi Arabia, Kuwait and Japan. Lubricating base oils are mainly imported from the USA and partly from Rumania.

उदयपुर में स्वास्थ्य और प्रसूती केन्द्र के लिये वित्तीय सहायता

5930. श्री लालजी भाई : क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि

(क) क्या उदयपुर में सरकारी स्वास्थ्य और प्रसूती केन्द्र स्थापित करने के लिए राजस्थान सरकार ने केन्द्र सरकार से वित्तीय सहायता मांगी है ; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

स्वास्थ्य और परिवार नियोजन मन्त्रालय में राज्य मंत्री (श्री डी० पी० चट्टोपाध्याय) : (क) और (ख). उदयपुर में प्रसूति और स्वास्थ्य केन्द्र स्थापित करने के लिए सहायतानुदान हेतु राजस्थान सरकार से इस मन्त्रालय में कोई प्रस्ताव प्राप्त नहीं हुआ है।

केंद्रीय मंत्रियों के बंगलों, कार्यालयों, टेलीफोनों और परिवहन सुविधाओं पर होने वाला व्यय

5931. श्री चार० बी० बड़ै :
श्री नरेन्द्र सिंह :

क्या निर्माण और धावास मंत्री यह बताने की कृपा करेंगे कि 15 मार्च, 1971 से अब तक प्रत्येक केन्द्रीय मंत्री के कार्यालय, टेलीफोन तथा परिवहन सुविधाओं पर प्रत्यक्ष-प्रत्यक्ष कितनी-कितनी राशि व्यय की गई है ?

निर्माण और धावास मन्त्रालय में राज्य मंत्री (श्री चार० के० गुजराल) : सूचना एकत्रित की जा रही है तथा समाप्त पर रकम दी जाएगी।